

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:900

ANSWERED ON:13.07.2004

ALLOTMENT OF LAND TO NURSING HOMES IN DELHI

Shaheen Shri Abdul Rashid;Yadav Shri Ram Kripal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government had allotted land at concessional rates to Nursing Homes in Delhi;

(b) if so, the details thereof;

(c) the name of such Nursing Homes which are providing twenty five per cent beds to poor patients;

(d) the action taken by the Government against those nursing homes which are not providing twenty five per cent beds per year to poors; and

(e) the outcome of the action taken in this regard?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)&(b): Yes, Sir. Land had been allotted by Delhi Development Authority (DDA) and Land & Development Office (L&DO) to 23 Hospitals/dispensaries on concessional rates with conditions of providing free treatment to poor, out of which 18 are functioning. Names of these 18 hospitals are given in the Annexure.

(c)to(e): The following 11 hospitals out of the above mentioned 18 functioning hospitals were reported to be violating terms and conditions of allotment:

1. Amar Jyoti Ch. Trust, Karkardooma, Vikas Marg, Delhi.
2. Pushpawati Singhanian Research Institute for Renal & Digestive Diseases, New Delhi.
3. Dharamshila Cancer Hospital, Vasundhara Enclave, Delhi.
4. Escort Heart Institute Research Centre, Okhla Road, Delhi.
5. Jaipur Golden Hospital, Delhi.
6. Shanti Mukund Hospital, Vikas Marg, Delhi.
7. National Heart Institute East of Kailash, New Delhi.
8. Rajiv Gandhi Cancer Society, Rohini, Delhi.
9. Bhagwati Hospital (Sarvodaya Foundation), Delhi.

10. Mai Kamli Wali Jan Kalyan Ch. Trust, Rajouri Garden, New Delhi.

11. Vidya Sagar Institute of Mental Health & Neurosciences (VIMHANS), Nehru Nagar, Delhi.

Show cause notices were issued to the said hospitals found to be violating terms and conditions of allotment. The replies submitted by ten hospitals, which were allotted land by DDA, have been sent to Directorate of Health, Government of National Capital Territory of Delhi for evaluation. As regards VIMHANS who were allotted land by Land & Development Office and found to be violating terms & conditions of allotment, the allotment of land was cancelled against which they have submitted detailed representation for reconsideration of the matter.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a)&(b) OF LOK SABHA USQ.NO. 900 FOR 13.7.2004

1. Gujar Mal Modi Hospital, Saket, New Delhi.
2. Amar Jyoti Ch. Trust, Karkardooma, Vikas Marg, New Delhi.
3. Deepal Gupta Memorial Hospital, vikas Marg, New Delhi
4. Venu Eye Institute & Research Centre, Shekh Sarai, New Delhi.
5. Pushpawati Singhanian Research Institute for Renal & Digestive Diseases, New Delhi.
6. Dharamshila Cancer Hospital, Vasundhara Enclave, Delhi.
7. Escort Heart Institute Research Centre, Okhala Road, Delhi.
8. Jaipur Golden Hospital, Delhi.
9. Shanti Mukund Hospital, Vikas Marg, Delhi.
10. National Heart Institute East of Kailash, New Delhi.
11. Indian Spinal injuries Centre, Vasant Kunj, New Delhi.
12. Saroj Hospital Ganesh Das Chawla Ch. Trust, Rohini, Delhi.
13. Rajiv Gandhi Cancer Society, Rohini, Delhi.
14. Veeranwali International Hospital, Chanakyapuri, New Delhi.
15. Kottakkal Arya Vaidya Sala, Karkardooma, Delhi.

16. Bhagwati Hospital (Sarvodaya foundation), Delhi.
17. Mai Kamli Wali Jan Kalyan Ch. Trust, Rajouri Garden, New Delhi.
18. Vidya Sagar Institute of Mental Health and Neurosciences (VIMHANS), Nehru Nagar, Delhi